

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 294/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Zuari Fertilisers and Chemicals Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act, 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sr. Counsel Gaurav Joshi also. Sunila Chavan	Adv. for Petitioner	

ORDER

CSP 291/230-232/NCLT/MB/MAH/2017

CSP 294/230-232/NCLT/MB/MAH/2017

CSP 296/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 26.07.2017.

Sd/-

V. Nallasenapathy Member (T)

Sd/-

B.S.V. Prakash Kumar, Member (J)